GOVERNMENT OF MEGHALAYA HOME (POLITICAL) DEPARTMENT

ORDER

No. POL.75/2020/PtI/75

Dated: Shillong the 16th October, 2020

In continuation to Order No. POL.75/2020/PtI/62, dated 1st September, 2020; Trade in Border Haats and markets located in the Inter-State borders are permitted to re-open with effect from 26th October, 2020.

The above permission is subject to compliance and strict adherence to the social distancing protocols of the Health & Family Welfare Department, Government of Meghalaya. The Deputy Commissioners shall ensure strict compliance to these guidelines and regulate the timing depending on the local situation and to meet the social distancing norms.

Deputy Commissioners are also authorized to restrict the opening of specific markets and Border Haats depending on the local situation.

(M.S. Rao)
Chief Secretary
Government of Meghalaya

Memo POL.75/2020/PtI/75-A Dated: Shillong the 16th October, 2020 Copy to:-

- 1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
- 2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
- The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
- The Private Secretary to the Speaker, Meghalaya for kind information of the Speaker.
- The Private Secretary to the Leader of Opposition, Meghalaya for kind information of the Leader of Opposition.
- 6. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
- 7. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
- 8. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.